

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BANGALORE

ORIGINAL APPLICATION NO.170/00381/2017

DATED THIS THE 04TH DAY OF SEPTEMBER, 2018

HON'BLE DR. K.B. SURESH, MEMBER(J)

HON'BLE SHRI C.V. SANKAR, MEMBER(A)

M.M. Huralikoppi,
Aged about 61 years,
S/o Malhar,
Retired Postman,
Haveri HO-581 110,
R/at 1st Cross, Rajendra Nagar,
Haveri- 581110. ...Applicant

(By Advocate Shri P. Kamaleshan)

V/s

1. The Union of India,
Rep. by Secretary,
Department of Post,
Dak Bhavan,
New Delhi-110 001.

2. Chief Post Master General,
Karnataka Circle,
Bangalore-560 001.

3. Post Master General,
N.K. Region,
Dharwad-580 001.

4. Superintendent of Post Offices,
Haveri Postal Division,
Haveri- 581110. ...Respondents

(By Shri S. Sugumaran, CGSC)

O R D E R (ORAL)HON'BLE DR K.B. SURESH, MEMBER(J)

Heard. This matter seems to be covered by our order in OA.No. 643/2017 dated 20.08.2018. We queried both counsel and found that it is similar in every respect. Therefore the applicant is also eligible for the benefits as covered by the earlier judgement.

2. OA therefore allowed to the same extent. The same benefit will be extended to the applicant also. No order as to costs.

(C.V. SANKAR)
MEMBER(A)

(DR. K.B. SURESH)
MEMBER(J)

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Annexures referred to by the Applicant in OA.No.381/2017

Annexure A1: Copy of memo dated 12.03.2002
Annexure A2: Copy of memo dated 05.04.2002
Annexure A3: Copy of memo dated 09.07.2002
Annexure A4: Copy of letter dated 28.07.2002
Annexure A5: Copy of letter dated 24.03.2004
Annexure A6: Copy of letter dated 30.04.2004
Annexure A7: Copy of representation of the applicant dated 25.06.2016
Annexure A8: Copy of representation dated 28.09.2016
Annexure A9: Copy of representation dated 19.10.2016
Annexure A10: Copy of representation dated 09.12.2016
Annexure A11: Copy of memo dated 02.01.2017
Annexure A12: Copy of Central Administrative Tribunal order dated 15.02.2016
Annexure A13: Copy of Central Administrative Tribunal order dated 11.11.2016
Annexure A14: Copy of Central Administrative Tribunal, Principal Bench order dated 17.11.2016
Annexure A15: Copy of Central Administrative Tribunal order in O.A. No. 1676/2014
Annexure A16: Copy of Hon'ble High Court of Karnataka order dated 17.06.2011

Annexures with reply statement

Annexure R1: Copy of OM dated 16.05.2001
Annexure R2: Copy of communication dated 06.09.2002
Annexure R3: Copy of order dated 18.09.2003
Annexure R4: Copy of letter dated 02.12.2003
Annexure R5: Copy of communication dated 04.12.2003
Annexure R6: Copy of Rule 9 of Appendix 9 of the Postal Volume IV

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